

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

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No. O.A.1604/2013

Date of order : 07.01.2016

Present : Hon'ble Justice Mr. G. Rajasuria, Judicial Member
Hon'ble Mrs. Jaya Das Gupta, Administrative Member

1. BAIDYA CHANDRAYYA
2. IPPILI HARIKRISHNA
VS.

UNION OF INDIA & ORS.
(M/O DEFENCE)

For the applicants : Mr. C. Sinha, counsel

For the respondents : Mr. B.P. Manna, counsel

O R D E R

Per Justice Mr. G. Rajasuria, J.M.

Heard both.

2. This O.A. has been filed seeking the following reliefs:-
 - (a) Liberty may be granted under Rule 4(5)(a) of CAT(Procedure) Rules 1987 to file and maintain the case jointly;
 - (b) Set aside and quash impugned orders relating grant of 2nd financial upgradation under ACP Scheme in scale of Rs.3050-4590/- on completion of 24 years of service;
 - (c) To direct the respondents to grant first financial upgradation under ACP scheme in scale of Rs.3050-4590 w.e.f. 9/8/1999 and 2nd financial upgradation under ACP Scheme in scale of Rs.4000-6000/- on completion of 12 years & 24 years of service with all consequential benefits;
 - (d) Any other order(s) as the Hon'ble Tribunal deems fit."
3. The Id. Counsel for the respondents at the outset would submit that if a direction is given by the Hon'ble Tribunal, the same would be considered by the appropriate authority as per rules.
4. The Id. Counsel for the applicants also would submit that suitable direction might be given.



5. Hence, without deciding the matter on merits, we would like to issue the following direction:-

The respondent authorities shall consider the representations dated 10.01.2013 and 28.06.2013 (Annexure A-5) in the light of the extant rules and regulations and accordingly dispose of the matter within a period of three months from the date of receipt of a copy of this order and communicate the result to the applicants immediately thereafter.

The decision taken in case of representation given by Applicant No.1 would mutatis mutandis be applicable to Applicant No.2.

The O.A. is disposed of. No cost.

(J. Das Gupta)
Administrative Member

(G. Rajasuria)
Judicial Member

s.b